



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No. R-24/2/(1)/2025-NSL-II

Date: 04.02.2025

To,

The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road, New Delhi – 110 001

Subject: Recommendations on 'the Frequency Spectrum in 37-37.5 GHz, 37.5-40 GHz, and 42.5-43.5 GHz bands Identified for IMT' - reg.

Earlier, the Department of Telecommunications (DoT), through its letter dated 02.08.2023 requested, Telecom Regulatory Authority of India (TRAI) to -

- (a) provide recommendations on applicable reserve price, band plan, block size, quantum of spectrum to be auctioned and associated conditions for auction of spectrum in 600 MHz, 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300 MHz, 26 GHz, 37-37.5 GHz, 37.5-40 GHz and 42.5-43.5 GHz bands for IMT.
- (b) provide any other recommendations deemed fit for the purpose of spectrum auction in these frequency bands, including the regulatory/ technical requirements as enunciated in the relevant provisions of the latest NFAP/Radio Regulations of the ITU.

2. In this regard, TRAI sent a response to DoT on 01.09.2023. Regarding the existing spectrum bands viz. 600 MHz, 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300 MHz, and 26 GHz, TRAI reiterated its recommendation at para 6.42 (II) of the Recommendations on 'Auction of Spectrum in frequency bands identified for IMT/5G' dated 11.04.2022 on the reserve price, as per which, for the existing bands, a fresh valuation exercise is to be conducted once every three years. For auction in the intervening period, the reserve price should be arrived at, in the following manner:

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- (1) for LSAs where the spectrum put to auction in a previous auction is sold, the auction determined prices (duly indexed using applicable MCLR if more than one year has elapsed since the previous auction) should be used for arriving at the reserve prices for the next auction;
- (2) for LSAs, where spectrum remains unsold in previous auctions, past recommended reserve price (without indexation) should be used.


3. Through the afore-mentioned response dated 01.09.2023 to DoT, TRAI stated that that all available spectrum in the existing bands viz. 600 MHz, 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300 MHz, and 26 GHz in the referred LSAs may be put to auction with the same band plan, block size and associated conditions. For the new referred spectrum bands viz. 37-37.5 GHz, 37.5-40 GHz, and 42.5-43.5 GHz bands, TRAI informed that it will initiate a consultation process for providing recommendations.

4. In this regard, a consultation paper on 'Auction of Frequency Spectrum in 37-37.5 GHz, 37.5-40 GHz, and 42.5-43.5 GHz bands Identified for IMT' was issued on 04.04.2024 for seeking comments and counter comments of stakeholders. In response, 12 stakeholders submitted comments, and four stakeholders furnished counter-comments. An Open House Discussion on the consultation paper was held through virtual mode on 10.07.2024.

5. Based on the comments received from stakeholders and on its own analysis, TRAI has finalized the Recommendations on '**the Frequency Spectrum in 37-37.5 GHz, 37.5-40 GHz, and 42.5-43.5 GHz bands Identified for IMT**'. A copy of the recommendations is enclosed herewith.

6. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI (www.trai.gov.in).

Enclosure: As above


(Atul Kumar Chaudhary)
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